

(c) whether the trade unions in the coal mines have been consulted; and

(d) if so, their reaction and how would the labour representatives be selected for participatory functions ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) To begin with, the scheme will be introduced at the Unit level (*i.e.* colliery level) and other levels will be covered gradually in phases.

(c) Yes, Sir.

(d) Every unionised worker will indicate, by secret ballot, the union which should represent him in the participative forums. The ballot will be conducted by the Chief Labour Commissioner (Central). The Unions which secure 10% or more of the votes of the unionised workers will nominate their representatives in proportion to the votes secured by them. No craft union or union based on caste or community will be covered by the Scheme. Only the employees will be entitled to be nominated at the colliery level. The procedure is based on the consensus reached at a meeting with the Trade Unions.

Introduction of Supercritical Boiler Technology in Power Generation

1465. SHRIMATI KISHORI SINHA : Will the Minister of ENERGY be pleased to state :

(a) whether there is any proposal to introduce supercritical boiler technology in power generation plants of 500 MW;

(b) if so, whether any collaboration in this sector is being considered; and

(c) if not, whether Government propose to improve efficiency of 500 MW power generation in the absence of supercritical boilers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Does not arise.

(c) Technological improvement is an on going process and efforts to improve the efficiency are constantly being made.

Clearing of projects in coal and power sectors by Ministry of Environment and Forests

1466. SHRI SUBHASH YADAV :
SHRI V. SOBHANADREE-
SWARA RAO :
SHRI DHARAM PAL SINGH
MALIK :

Will the Minister of ENERGY be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in "The Economic Times" of the 31st October, 1985 wherein it has been stated that there has been a great problem for projects in coal and power sectors due to the refusal of Ministry of Environment and Forests to give clearance to those projects;

(b) whether the Committee of Secretaries appointed for the purpose has taken any decision in this regard to get the clearance for acquisition of land;

(c) the number of such projects in each State which are not getting land to set up projects; and

(d) the reaction of Union Government thereto ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a), (b) and (d). Yes, Sir. A Group was constituted to examine various issues related to acquisition of land and to suggest measures to be adopted for dealing with various kinds of problems encountered in acquisition of land for major projects. The report of this Group has been received. This report has been considered by the Committee of Secretaries, who have recommended issuance of detailed guidelines in this regard.

(c) In coal sector 18 coal projects are facing difficulty due to delay in the acquisition of land. The statewise position being as follows :